

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1876  
ANSWERED ON:26.03.2012  
INCLUSION OF OBC CASTE INTO THE LIST OF SC  
Hazari Shri Maheshwar ;Saroj Smt. Sushila;Verma Smt. Usha

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the names of the State Governments which has requested the Union Government to include certain castes of Other Backward Classes (OBCs) into Scheduled Castes (SCs) during the last three years;
- (b) the names of the castes regarding which proposals from State Governments including Bihar is pending;
- (c) whether the castes getting benefits of SCs in Bihar also get the same benefits in other States; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) & (b) State-wise list of communities, presently in the Central List of Other Backward Classes (OBCs), in respect of which proposal has been received for their inclusion in the list of Scheduled Castes, during last three years, is as follows:-

Sl. No. State Community

1 Bihar Tanti (Tatwa)  
Kanu

2 Himachal Pradesh Tarkhan, Dhiman  
Thawin

(c) & (d) Article 341 (1) of the Constitution stipulates specification of a case, etc. as a Scheduled Caste in relation to a State/ Union Territory. The benefits are accordingly admissible to them.